

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 681 of 2019

IN THE MATTER OF:

Shri Raju Chappakal Pappu & Anr.

...Appellant

Versus

**Shri Arunava Sikdar,RP of Dugal Projects
Development Company Pvt. Ltd. & Anr.**

...Respondents

Present

For Appellant: Mr. Vikram Saini and Mr. Chitranjan Kumar, Advocates.

**For Respondent: Mr. Milan Singh Negi, Advocate for R-1
Mr. Abhijeet Sinha and Ms. Gayatri Gulati, Advocate for R-2**

O R D E R

04.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 17th October, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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